

DIVISION BENCH
COURT - II

S-6

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/76(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09TH APRIL 2024

IN THE MATTER OF	UNITED MASTERBATCHES PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 10

Appearance (via video conferencing/physically)

Ms. Vedika Sureka, Adv.] For Applicant

ORDER

1. Ld. Counsel for Applicant present.
2. Ld. Counsel appearing on behalf of the applicant is directed to make paper publication in English "The Times of India" and in Bengali "Dainik Statesman".
3. Compliance report of the same be filed within 15 days.
4. Post this matter on **11.06.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**